

FURTHER ACTION TAKEN REPORT ON THE ISSUES RAISED WITH REGARD TO SOLID WASTE MANAGEMENT PERTAINING TO **MOULIVAKKAM VILLAGE PANCHAYAT** AND THE RECOMMENDATIONS OF THE JOINT INSPECTION COMMITTEE AND IN COMPLIANCE TO THE HONOURABLE ORDERS OF THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE)

I humbly submit to report that necessary effective and positive measures have been taken to comply the Honorable Orders of the National Green Tribunal in the OA no.170 of 2020, and report is submitted to the District Environmental Engineer on 04.05.2022 (copy submitted)

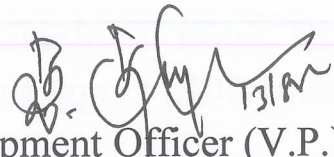
I now submit the FURTHER ACTION TAKEN REPORT as on date:


MOULIVAKKAM VILLAGE PANCHAYAT

In respect of the complaints and issue regarding dumping of garbage of Gerugambakkam and Moulivakkam village Panchayat being dumped in S.No.8 of 84 acres belonging to Arulthiru Subramaniasamy Thirukoil in compliance to the Orders of Honorable National Green Tribunal, the entire dumped garbage have been removed and shifted by the Village Panchayat Administration and compliance has been already reported to the

District Collector and the District Environment Engineer
Sriprembudur.(The Photos are enclosed)

Further more the Joint Director/ Executive Officer of
Arulthiru Subramaniasamy Thirukoil is also requested to
barricade their premises to prevent further misuse of their
premises. (Copy of Letter enclosed)


Block Development Officer (V.P.)
Kundrathur at Padappai.


13/08/2022.

From,
The Block Development Officer (V.P.),
Kundrathur At Padappai.

To,
The Special Government Pleader,
National Green Tribunal
(South Zone),
CHENNAI.

R.C.No.3898/2020/B2, Dated: 13.08.2022

Sir,

Sub: National Green Tribunal (SZ) – O.A.170 of 2020 –
Moulivakkam Pt. – Issues regarding Solid Waste
Management – Compliance and Action report filed in the
Honorable Tribunal – Reg.

Ref: 1.Honorable Orders of National Green Tribunal in
O.A. 170 of 2020 – Letter Dt. 6.12.21 from the
DEE/TNPCB/SPR/F-M- 001/SWM/2021 and
Letter NO. 1107/NGT-32 of 2020 Proceeding dated
02.02.22.
2.This Office letter R.C. No.3898/2020/A2 Dt.
01.07.2022 addressed to the Joint Commissioner/
Executive Officer (Additional Charge) of
Arulmighu Subramaniasamy Thirukoil Thiruthani and
DEE, TNPCB Sriperumbudur.

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With reference to the Orders in the 1st reference cited of Honorable
National Green Tribunal (SZ) passed in the O.A. 170 of 2020.

In this regard I am to report that every sincere effort was taken up by the
Local Body administration to comply certain possible issues immediately and put
continued effort to obey the orders of the Honorable Tribunal.


I have reported to the District Environment Engineer of Tamilnadu Pollution
Control Board about the action taken up in accordance to the orders of the
Honorable Tribunal in this office letters Dated 19.11.2021 and 01.02.22 and I
have also filed the Action Taken and compliance report in the Honorable Tribunal

submitting all the details of action taken up and to be taken up and details of proposals with regard to identify a composite dumping yard since these are perennial and progressive issues in the peri urban village Panchayats adjacent to the Chennai Corporation boundaries.

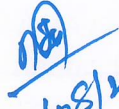
I enclose herewith the FURTHER ACTION TAKEN REPORT on the issues raised with regard to the Solid Waste Management pertaining to Moulivakkam Village Panchayat in compliance with the recommendations of the Joint Inspection Committee and in compliance with the Orders of the Honourable National Green Tribunal.

I kindly request the action taken facts may be appraised in the Tribunal.

The photos and photo copies are enclosed herewith for kind reference and appraisal .


Block Development Officer (V.P.)
Kundrathur at Padappai.

Enclosures: As above.


13/08/2022